

[श्री मधु लिमये]

डा० राम सुभग सिंह : आप की पार्टी से बात कर ली थी ।

श्री मधु लिमये : मुझे सख्त एतराज है क्योंकि मुझ से कभी नहीं पूछा गया था ।

डा० राम सुभग सिंह : माननीय मदस्य यहां पर नहीं थे लेकिन उन की पार्टी वालों से पूछ लिया गया था ।

MR. SPEAKER : I thought it was agreed by everybody. He can explain it now.

DR. RAM SUBHAG SINGH : Last year the third Lok Sabha had to be suspended in the month of March and the lame duck session could not be held. These three committees were constituted and their life is now only upto 31st March, though during the previous years, it used to be upto 30th April. Therefore, this motion has been moved in consultation with representatives of various parties and groups in Parliament. They all agreed that there was no objection in having it done,

श्री मधु लिमये : इतना गुस्सा करने से क्या होता है ? उन्हें इस तरह से एक वाक्य में प्रस्ताव नहीं रख देना चाहिये था । यह लोक-सभा के साथ बड़ा अन्याय हो रहा है । उन्हें इस मोशन के लाने के लिए कुछ कारण बतलाने चाहिये थे । उन को स्पष्टीकरण के तौर पर 2-4 वाक्य कहने चाहिये जिससे कि लोकसभा को संपीय हो कि वह ठीक प्रस्ताव पास कर रहे हैं ।

MR. SPEAKER : He has explained it now.

DR. RAM SUBHAG SINGH : Some of the members of the Rajya Sabha are retiring on 2nd April and it will not be possible for the members who will be elected newly to participate in the elections of these committees. Therefore, they also de-

sire that the lives of these committees should be extended upto 30th April.

MR. SPEAKER : The question is.

"That this House do suspend sub-rule (2) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Estimates."

*The motion was adopted.*

DR. RAM SUBHAG SINGH : I beg to move :

"That this House do extend the term of office of the present members of the Committee on Estimates upto the 30th April, 1968."

MR. SPEAKER : The question is :

"That this House do extend the term of office of the present members of the Committee on Estimates upto the 30th April, 1968."

*The motion was adopted.*

12.32 hrs.

MOTIONS RE: EXTENSION OF TERM OF OFFICE OF MEMBERS OF PUBLIC ACCOUNTS COMMITTEE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH): I beg to move :—

"That this House do suspend sub-rule (2) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Public Accounts."

MR. SPEAKER : The question is :

"That this House do suspend sub-rule (2) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Public Accounts."

*The motion was adopted.*

DR. RAM SUBHAG SINGH : I beg to move :—

"That this House do extend the term of office of the present members of the Committee on Public Accounts from Lok Sabha upto the 30th April, 1968."

MR. SPEAKER : The question is :

"That this House do extend the term of office of the present members of the Committee on Public Accounts from Lok Sabha upto the 30th April, 1968."

*The motion was adopted.*

DR. RAM SUBHAG SINGH : I beg to move :—

"That this House do intimate to Rajya Sabha that the term of office of the present members of the Committee on Public Accounts from Lok Sabha has been extended upto the 30th April, 1968, and do recommend to Rajya Sabha that they do take such action as they may deem fit in regard to the association of the members of Rajya Sabha with the said Committee."

MR. SPEAKER : The question is :

"That this House do intimate to Rajya Sabha that the term of office of the present mem-

bers of the Committee on Public Accounts from Lok Sabha has been extended upto the 30th April, 1968, and do recommend to Rajya Sabha that they do take such action as they may deem fit in regard to the association of the members of Rajya Sabha with the said Committee."

*The motion was adopted.*

12.33 hrs.

MOTIONS RE : EXTENSION OF TERM OF OFFICE OF MEMBERS OF COMMITTEE ON PUBLIC UNDERTAKINGS

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : I beg to move :—

"That this House do suspend sub-rule (2) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Public Undertakings."

MR. SPEAKER : The question is :

"That this House do suspend sub-rule (2) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Public Undertakings."

*The motion was adopted.*

DR. RAM SUBHAG SINGH : I beg to move :—

"That this House do extend the term of office of the present members of the Committee on Public Undertakings from Lok Sabha upto the 30th April, 1968."